

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1414

ANSWERED ON:04.08.2006

RURAL HOUSING POLICY .

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Ahir Shri Hansraj Gangaram;Chowdhury Shri Adhir Ranjan;Nikhil Kumar Shri ;Verma Shri Ravi Prakash;Yerrannaidu Shri Kinjarapu

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government has formulated or propose to formulate National Rural Housing Policy and Housing Guarantee Scheme on the lines of National Rural Employment Guarantee Act (NREGA);
- (b) If so, the details thereof along with the proposed fund allocation for each State;
- (c) Whether the Government has received any proposals from certain quarters on the issue;
- (d) If so, the details thereof and the action taken thereon; and
- (e) The time by which it is likely to be implemented indicating the estimated number of beneficiaries there under?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) & (b): While the Ministry of Rural Development is proposing to formulate a National Rural Housing Policy, it is not being proposed to be formulated on the lines of NREGA to be a Guarantee Scheme.
- (c) No. Sir;
- (d) & (e): Does not arise in view of (c) above.